

SCHEDULE

FORM E

PROOF OF CLAIM SUBMITTED BY AUTHORISED REPRESENTATIVE OF WORKMEN AND
EMPLOYEES
(Under Regulation 9 of the Insolvency and Bankruptcy (Insolvency Resolution Process for
Corporate Persons) Regulations, 2016)

Date :23/09/2024

To

The Insolvency Professional,
Mr. Bharat Ramakant Upadhyay
507, Skyline Wealth Space, 5th Floor,
C2 Wing, Skyline Oasis Complex,
Premier Road, Near Vidyavihar Station,
Ghatkopar (W), Mumbai – 400 086.

From

Mr. Yashavant Nivrutti Patil
Authorised Representative,
On behalf of Employees of Tough Casting Pvt.Ltd.

Subject: Submission of proofs of claim.

Madam/Sir,

I, **Yashavant Nivrutti Patil**, currently residing at **H.No. 524, E Ward, Mal Galli, KasabaBavada, Kolhapur – 416 006**, on behalf of the workmen and employees employed by the above-named corporate debtor and listed in Annexure A, solemnly affirm and say:

1. That the above named corporate debtor was, at the insolvency commencement date, being the 3rd day of September 2024, justly truly indebted to the several persons whose names, addresses, and descriptions appear in the Annexure A below in amounts severally set against their names in such Annexure A for wages, remuneration, Provident Fund, Gratuity and other amounts due to them respectively as workmen or/ and employees in the employment of the corporate debtor in respect of services rendered by them respectively to the corporate debtor during such periods as are set out against their respective names in the said Annexure A.
2. That for which said sums or any part thereof, they have not, nor has any of them, had or received any manner of satisfaction or security whatsoever, save and except the following:


Deponent

ANNEXURE

1. Details of Employees/ Workmen

S No.	NAME OF EMPLOYEE/ WORKMAN	IDENTIFICATION NUMBER (PAN NUMBER, PASSPORT OR AADHAAR CARD)	TOTAL AMOUNT DUE (Rs.)	PERIOD OVER WHICH AMOUNT DUE
1.	Yashavant Nivrutti Patil	288604981986	1303407.00	Details furnished in employees dues excel sheet (Copy attached)
2.	Sou.DilshadSiddik Mujawar	945800284209	1149352.00	
3.	Shashikant Sakharam Nale	568962612315	702081.00	
4.	Amol Ananda Sadmate	566758562445	658434.00	
5.	Dipak Jaysing Sawant	630625484912	492944.00	
6.	Mahadeo Ganpati Khade	743736051851	332235.00	
7.	Sambhaji Mahadeo Mohite	443286471137	694628.00	
8.	Nilesh Rajendra Jadhav	567769431485	286380.00	
9.	Vinayak Gundu Gurav	535272915943	261778.00	
10.	Gajanan Shankar Patil	544513310566	376510.00	
11.	Anil BaburaoTalugade	886296302451	365808.00	
12.	Dayanand Raghunath Patil	914846353268	327730.00	
13.	Swapnil Shivaji Ghatge	831940622993	377144.00	
14.	Nevidita Praveen Shinde	359459305879	200065.00	
15.	Ranjit Pundlik Nale	582132322191	141450.00	
16.	MallappaHanmant Patil	626778966523	398278.00	
17.	Narayan Vithal Mulik	914096204468	268895.00	
18.	PralhadHambirao Patil	894256660692	278452.00	
19.	Dattatray BalkuChougale	541968644795	288175.00	Details furnished in
20.	Sukdeo SarjeraoShid	321046930189	331166.00	
21.	Sunita Vilas Powar	535080719551	163282.00	
22.	Uttam Maruti Kapase	611405034626	143455.00	

23.	Umesh Kisan Surayvanshi	750875164893	186792.00	employees dues excel sheet (Copy attached)
24.	Mahadeo Hindurao Kamble	324471157094	283122.00	
25.	Dilip Gurupadappa Kurle	669360201229	54028.00	
26.	Rohit Tanaji Patil	758585977557	60653.00	
27.	Ajinkya Vijay Shinde	440180762067	46289.00	
		Total Dues	10172533.00	

2. Particulars of how debt was incurred by the corporate debtor, including particulars of any dispute as well as the record of pendency of suit or arbitration proceedings (if any).

Debt incurred due to non-payment of following dues:

- A) Monthly Salary (Pending from Aug-2021 to March-2022)
 B) Over Time
 C) Local Conveyance
 D) EPF (Employer Contribution) (Pending from Oct-2016)
 E) EPF (Employees Contribution) (Pending from Oct-2020)
 F) Gratuity

Suit Proceeding at Labour & Industrial Court, Kolhapur details as under

Sr.No.	Name of the Employee	Labour Court CNR No.	Industrial Court CNR No.	Status
1	Yashavant Nivrutti Patil		MHIC09000022023	In process
2	Sou.DilshadSiddik Mujawar		MHIC09000042023	In process
3	Shashikant Sakhamale	MHLC090000862023	MHIC09000742023	Order Passed by the Hon. Labour Court., Copy attached.
4	Amol Ananda Sadmate	MHLC090000882023		
5	Dipak Jaysing Sawant	MHLC090000922023	MHIC09000082023	
6	Mahadeo Ganpati Khade		MHIC09000032023	In process
7	Sambhaji Mahadeo Mohite		MHKO020007142023 (Civil Court)	In process
8	Nilesh Rajendra Jadhav	MHLC090000912023	MHIC09000062023	Order Passed by the Hon. Labour Court., Copy attached.
9	Vinayak Gundu Gurav	MHLC090000872023	MHIC09000072023	
10	Gajanan Shankar Patil	MHLC090000932023	MHIC09000122023	
11	Anil Baburao Talugade	MHLC090000902023		
12	Dayanand Raghunath Patil	MHLC090000852023		
13	Swapnil Shivaji Ghatge	MHLC090000892023	MHIC090000092023	

14	Nevidita Praveen Shinde		MHIC09000102023	In process
15	Mallappa Hanmant Patil		MHIC090001952023	In process
16	Narayan Vithal Mulik		MHIC090000762023	In process
17	Pralhad Hambirao Patil		MHIC090000752023	In process
18	Dattatray Balku Chougale		MHIC090001042023	In process
19	Sukdeo Sarjerao Shid		MHIC090001052023	In process
20	Sunita Vilas Powar		MHIC090000732023	In process
21	Uttam Maruti Kapase		MHIC090001032023	In process
22	Umesh Kisan Surayvanshi		MHIC090001062023	In process
23	Mahadeo Hindurao Kamble		MHIC090001072023	In process
24	Dilip Gurupadappa Kurle		MHIC090001942023	In process

3. Particulars of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the creditor which may be set-off against the claim.

ATTACHMENTS:

Documents relied as evidence as proof of debt and as proofs of non-payment of debt.

1. Correspondence letter copy with Directors dt.28.03.2019.
2. Reply by Mr. Balasaheb Kadolkar (Director) to above letter.
3. Correspondence letter copy with Directors dt.27.09.2020.
4. Correspondence letter copy with Directors dt.29.12.2020.
5. Correspondence letter copy with Directors dt.30.12.2020.
6. Correspondence letter copy with PF Office dt.16.06.2022.
7. Correspondence letter copy with PF Office dt.12.01.2023.
8. Correspondence letter copy with PF Office dt.17.03.2023.
9. Visit Note of PF Enforcement Officer dt.04.05.2023.
10. Correspondence letter copy with PF Office dt.08.05.2023 (Record Submission)
11. Correspondence letter copy with PF Office dt.06.07.2023.
12. Correspondence letter copy with PF Office dt.14.08.2023.
13. Bank statement copy from 01.04.2021 to 31.03.2022 (Showing last salary payment of the month of July-2021 on 17.02.2022)
14. Bank statement copy from 01.04.2022 to 31.03.2023 (For checking non-payment of further salaries)
15. Hon. Labour Court Orders for Gratuity payments (For Shashikant Nale, Amol Sadamate, Dayanand Patil, Anil Talugade, Vinayak Gurav, Nilesh Jadhav, Deepak Sawant, Swapnil Ghatage and Mr. Gajanan Patil)

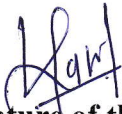
DECLARATION

I, **Yashavant Nivrutti Patil**, currently residing at **H.No. 524, E Ward, Mal Galli, KasabaBavada, Kolhapur – 416 006**, on behalf of the workmen and employees employed, do hereby declare and state as follows:-

1. Tough Casting Private Limited, the corporate debtor was, at the insolvency commencement date, being the 3rd day of September 2024, actually indebted to us in the sum of Rs. 10172533.00.
2. In respect of our claim of the said sum or any part thereof, I have relied on the documents specified as per attachments.
3. The said documents are true, valid and genuine to the best of my knowledge, information and belief and no material facts have been concealed therefrom.
4. In respect of the said sum or any part thereof, neither I, nor any person, by my order, to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever, save and except the following :

Date: 23.09.2024

Place: Kolhapur.


(Signature of the claimant)

VERIFICATION

I, **Yashavant Nivrutti Patil** the claimant hereinabove, do hereby verify that the contents of this proof of claim are true and correct to my knowledge and belief and no material fact has been concealed therefrom.

Verified at Kolhapur on this 23rd day of September, 2024.


(Deponent's signature)